*182, Tihe Questioners {Shri Triloki Nath Chaturvedi and Or. Murli Manohar Joshi) were absent. For answer vide Col......infra.}

*183. [The Questhuer (Shri V. Narayanasamy) was absent. For answer vide Cot. _ .infra.}

*184. [Tfie Questioner {Shri Satish Pradhan) was absent. Fo_r answer vide Col... .infra.}

*185. [The Questioners (Shri Tuiasidas Majji and Dr. Shrikant Ramchandra Jkhkar) were absent. For answer vide Col... infra.}

सिषाई की अपर्याप्त सुविधाय

†186. श्री सास मोहम्मद : श्री ईश दत्त यादव :

पया जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि स्वतंत्रता-प्राप्ति के 46 वर्षों के पश्चात् भी देश में सिचाई की पर्याप्त सुविधायें उपलब्ध नहीं हैं;
- (ख) यदि हो, तो इसके क्या कारण हैं ; ग्रौर
- (ग) सरकार ने सिचाई की पर्याप्त सुविधायें उपलब्ध कराने के लिए क्या-क्या प्रयास किए हैं?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (c) Irrigation potential has increased from 22.6 million hectares during th© pre-plan period to about 85.05 million hectares at the end of 1993-94 and is likely to increas© to 96.89 million hectares at the end of 8th Five Year Plan. The progress fa creation of irrigation facili-

† सभा में यह प्रश्न श्री ईश दत्त यादव द्वारा पूछा गया। ties is considered satisfactory keeping in view the availability of funds. For full utilisation of the created facilities, a Centrally Sponsored Command Area Development Prgramme has been in implementation since 1974-75. At present, it covers a Culturable Command Area (CCA) of 21.18 million hectares in 181 irrigation projects spread over 22 States and 2 UTs. A National Water Management Project is also under implementation in 98 projects covering a CCA of about 3.28 million hectares for improving the efficiency of the existing irrigation facilities.

श्री ईश दत्त यादव: मान्यवर सभापति जी, मेरा प्रश्न पूछने का जो मन्तव्य था उसका समिवित और सही उत्तर सरकार की ग्रोर से नहीं दिया गया। यह बात सही है कि मंत्री जी ने जो उत्तर दिया है उसमें इन्होंने कहा है कि पूर्व ग्रवधि में सुजित 22.6 मिलियन हैक्टयर से बढ़ कर 85.05 मिलियन हैक्टयर सिचाई क्षमता हो गई है और आठवीं पंचवर्षीय योजना के ग्रन्त तक 96.89 मिलियन हैक्टयर हो जाएगी। मान्यवर, मैं इस उत्तर को सही तो मानता हं लेकिन संतोध-जनक नहीं मानता, क्योंकि 46 वर्षों में इस देश में सिचाई की जो सुविधा उपलब्ध होनी चाहिए थी वह सुविधा उपलब्ध नहीं हो सकी और बाजभी देश में 60 प्रतिशत से अधिक भूमि असिचित पड़ी हुई है।

MR. CHAIRMAN: Please ask your

श्री ईश दस यादव: मैं प्रश्न पूछ रहा हूं। जिसका देश के कृषि उत्पादन पर बहुत प्रभाव पड़ रहा है। इसमें भी मैं संदेह नहीं कर रहा हूँ कि केन्द्रीय सरकार श्रौर राज्य सरकारों ने प्रयास किए हैं, लेकिन जो प्रयास होने चाहिए ये वे भरपूर प्रयास नहीं किए गए। इसलिए मैं ग्रापके माध्यम से प्रश्न ही पूछ रहा हूं माननीय मंत्री जी से कि क्या मंत्री जी यह बताने की कुमा करेंगे कि इस देश में कितने प्रतिशत भूमि अब तक सिचित हो सकी है और कितने प्रतिशत भूमि जो कृषि योग्य है श्राज भी असिचित पड़ी हुई है श्रौर उसको सिचित नहीं किया जा सका है?

13

SHRI P. K. THUNGON: Sir, the geographical area is 328.75 million hectares. The reporting area is 385.02 million hectares. Net area sown is 142.24 imilHon hectares Nejt irrigated are is 47.43 million hectares. Gross irrigated area is 61.78 million hectares. Thi cropped area is 185.46 million hectares. This is the total picture for the whole country.

श्री ईश दत्त यादव: मान्यवर, भेरे प्रश्न का उत्तर नहीं आया। इस क्षेत्र में जो क्षमता बढ़ी है, उसके बारे में तो पहले ही उत्तर दे दिया है। हम तो स्पष्ट श्रीर स्पेसिफिकली जानना चाहते हैं इस देश की कितनी प्रतिशत भूमि ग्रव तक सिचित हो सकी है और कितनी असिचित पड़ी है जिसके लिए कि श्रापको कोशिश करनी है? इसका उत्तर ग्राप नहीं दे रहे हैं।

SHRI P. K. THUNGON: Sir, probably, the hon. Member was not very much attentive. I have stated that the net irrigated area is 47.43 million hectares.

AN HON. MEMBER: He wants to know the percentage.

SHRI ISH DUTT YADAV: What is the unirrigated area?

SHRI P. K. THUNGON: Percentage can be worked out. I have not worked j it out.

MR. CHAIRMAN: Do <ome mathematical exercise at home.

श्री ईश दत्त यादव: मान्यवर, दूसरा सप्लीमेंटरी छोटा है। मैं माननीय मंत्री जी से जानना चाहता था इन्होंने अपने उत्तर में कहा है और वह भी खुबसुरती से कहा है कि जितनी हमको निधियां उपलब्ध हैं या जितना फंड ग्रलाट है, उससे हम सिचाई संतोषजनक मानते हैं। मैं मंत्रीजी से जानना चाहता था कि क्या आप सिचाई के विस्तार के लिए और भी फंड की ग्रावश्यकता समझ रहे हैं जो क्षेत्र जिसकी जानकारी ग्रापको नहीं, मैं उसको प्रेस नहीं प्रांज भी देश में असिचित कर रहा

पड़ा हुआ है, बया उसके लिए आप नए फंड की रिक्वैस्ट कर रहे हैं ग्रीर क्या नई परियोजनायें चालू करने के लिए सरकार के विचाराधीन हैं ? कोई प्रकरण है इस प्रकार का ?

SHR1 P. K. THUNGON: Sir, theret are a number of on-going projects and also new projects. Those will take care of the further irrigation needs. But, so far as the need to increase the finances is concerned, it is there. But 1 would requesi the hon. Member to use) his influence also to impress upon the Finance Ministry and the Planning Commission to allot more funds.

SHRI ISH DUTT YADAV: That is beyond my power.

यह तो श्रापन श्रान-गोईंग योजनाओं या प्रोजक्ट्स के बारे में बताया है। हम नई योजनाओं के बारे में पूछ रहे हैं कि क्या कोई ऐसी योजनाएं आपके डिपार्टमेंट में विचाराधीन हैं ?

SHRI P. K. THUNGON: Sir. I have said thai there are a member of such schemes. The list is very long. So. J can supply it to the hon. Member.

श्री जनेश्वर मिश्र : सभापति जी: ग्रभी सरकार की तरफ से जो जवाब थ्राया है, मैं कृषि मंत्रालय थार सिचाई विभाग दोनों की मजब्रियों को समझ रहा हं और यह भी समझे रहा हूं कि जब तक वित्त मंत्रालय इनको पैसा नहीं देगा तब तक यह देश की जमीन की सिचाई का इंतजाम नहीं करेंगे और लोग धासमान की तरफ देखते रहगे और जब पानी वरसेगा तो फसल होगी और पानी नहीं बरसेगा तो ग्रकाल होगा, दुनिक्ष होगा ग्रीर बेवक्त मौत होगी, लेकिन मैं सरकार से साफ-साफ यह जानना चाहता हूं जिसकी तरफ कि मूल-प्रश्नकर्ता ने भी इशारा किया है कि कितनी पंचवर्षीय योजनायें ग्रीर लगेंगी कि हिन्दुस्तान की खेती लायक जमीन की सिंचाई हो सके? इस बात का आश्वासन इस सदन, इस सदन के माध्यम से राष्ट्र और राष्ट्र के किसानों को यह सरकार कभी दे पाने की हालत में होगी कि नहीं ? आठ पंचवर्षीय योजनाओं में सिचाई की जो उपलब्धि हुई है, वह मुश्किल से 40 सकड़ा जमीन की हो रही है तो अभी कितनी पंचवर्षीय योजनाओं में सिचाई की यह रफ्तार रंगत हुए सपूर्ण खेती की सिचाई के लिए संभव हा पाएगी, यह हम साफ-साफ जानना चाहेंगे?

SHRI P. K. THUNGON: Sir, for the information of the hon. Member, I would like to say that io the First Plan, Rs. 376.24 crores were alloca ted for our major and medium irriga tion piojects. Sir, in he Seventh Five-Year Plan, -----

MR. CHAIRMAN: He is asking as to how many Five-Year Plans it would rake, if you can look into the future.

श्री जवादंत मिश्रः सर, हम पूछ रहे है कि अब तक खेती को ितता सींचा गया है इतनी पंचवर्षीय सोजना के चलते, उस एफतार से कितनी पंचवर्नीय योजना और जजेती ताकि सारे देख की खेती की सिवाई का इंतजान हो अके ?

SHRI SONTOSH MOHAN DEV: He ig gradually coming to that.

SHRI P. K. THUNGON: I am com-ing to that, Sir. In the Seventh Five-Vear Plan it was raised to £s. 11,10) .29 acrores. The outlay for 1994-95 is Rs. 4,285.25 crores. The target for the Eighth Five-Year Plan is Rs. 22,414.53 crores. The Plan period is five years. We do not have a ten-year or a twevrty-year plan at the moment. Therefore, it is very difficult to say as to after how imany Five-Year iPlans, full! irri'gatiiorii would be achieved. It is very difficult to say at this stage.

श्री जनाउँन सिधा: बाद में जवाव दे वीजिए इसका। सभापति जी, मैं आपसे अपनी रक्षा की गृहार चाहुंगा। मैं अपनी रक्षा नहीं चाहता हूं, देश के किसानों की रक्षा चाहता हूं, जिनकी जमीन अभी असिचित हैं। इतने दिन स्वतंत्रता को मिले हो गये, यह एक प्रथन-चिहन सरकार चलाने वालों पर है, इन्हीं लोगों पर ही

नहीं, हम भी कुसी पर रहे होंगे तो हम पर भी लगा है। हमें ईमानदारी से इस बात को महसूस करना चाहिए कि कितने दिन ग्रार, वह किसान जिसके खेत को पानी नहीं मिलता, बह बासमान की तरफ देखता रहेगा? इ.सका जवाव जब भी सरकार दे सकती हो, आज दे सकती हो ग्राज दे या दस दिन बाद दे या जो कोई सरकार आए उसको देना ही पहेगा। इसलिए में जानता चाहता हूं कि कितने दिन और लगेगे? मंत्री जी कहते हैं कि कहना मिल्लक है। इससे काम नहीं चलेगा । इससे तो गांव के किसान की खेती को लियाई का इतजाम नहीं हुआ, यह संदेश जाएगा इनके जवाव से । इसलिए सरकार को साफ-साफ बनाना पड़ेगा कि कितने दिनों में उसके खेत की सिचाई का इतजाम हो जाएगा ? इसका सही जवाब जाना चाहिए।

MR. CHAIRMAN: Mr. Misra, to answer your question, to my mind, the Manning Commission, the Finance Ministry and the Ministry of Water Resources have all to come together to give this prospect as to how many Five-Year Plans it take. There are many would factors involved. There is the question administration. It has to be seen whether the States would carry it out. Innumerable factors are involved. Therefore, you cannot expect the Minister to say as to how many Five-Year Plans would be required.

SHRI IANESHWAR MISRA: Sir, I understand it, but he should say something.

वह मजबूरी तो मैं महसूस कर रहा हु, साहब ।

MR. CHAIRMAN: We can only hope that too many Five-Year Plans would not be required for solving this problem.

SHRI PRAGADA KOTAIAH: Mr. Chairman, Sir, I would like to point out to the hon. Minister, through you, that during the last several years, the

17

SHRI P. K. THUNGON: Sir, I do not have the exact particulars now. I can supply that. But in general, the proposals come from the State Governments and they are examined here. After examination, if something is found lacking, they are sent back to the State Governments. In the process, it takes a little bit more time. But we would certainly keep this in mind. I quite underhand the concern of ihe hon. Member for according priority, importance, to this project.

श्री जगन्नाथ मिश्र : सभापति जी, मैं मंत्री महोदय से जानना चाहंगा कि क्या उनकी जानकारी है कि केन्द्रीय सिंचाई मंत्री ने कुछ वर्ष पहले राज्यों के सिचाई मंत्रियों की बैठक बुलाई थी और उस बैठक के निर्णंय के अनसार राज्यों के मंत्रियों की एक उपसमिति बनाई गई थी? जो सिंचाई क्षमता सृजित हुई है सारे देश में उस क्षमता का उपयोग क्यों नहीं हो पा रहा, क्या कारण हैं, उन कारणों का उल्लेख करते हुए समिति ने अनुशंसा की थी कि एक खाई है क्षमता सुजन में ग्रीर उप-योगिता में ? ग्रीर, उसकी वजह यह है कि भारत सरकार से या राज्य सरकारों से जो धनराणि सिचाई योजनाओं में लगाई ती है, उसके ग्रंतगत सिचाई किसानों

की जमीन तक पहुंचे मुख्य नहर से, उसका व्यय कौन करेगा ? सिचाई योजनाओं में वह व्यय सम्मिलित नहीं होने की वजह से लाभान्वितों पर जिम्मेदारी सौंपी जाती है कि पंचायत के स्तर से, प्रखंड स्तर से वह फील्ड चेनल्स बनायें ग्रौर फिर सिचाई क्षमता का उपयोग करें। भारत सरकार से ग्रन्शंसा की गई राज्य मंत्रियों की ग्रोर से कि यह व्यय भी इस सिचाई योजना का भाग बने, तभी सिचाई क्षमता जो हम सृजित करते हैं, उसका सही उपयोग कर सकते हैं। क्या मंत्रियों ने जानकारियां दी कि सिचाई क्षमता जो सजित हुई है, उसकी उपयोगिता क्या है? उपयोगिता नहीं होने के कारण क्या है? उन कारणों का जब उल्लेख राज्य मंत्रियों ने किया था, क्या उस पर भारत सरकार ने घ्यान दिया, कारंबाई की? अगर कारंबाई की तो वह कारंबाई क्या है?

to Questions

SHRI P. K. THUNGON: Sir, it h iight tbat when the irrigation potential is created as per the project reports, whatever amount of area is shown, sometimes it is not achieved. There is always some lag found in many places. Therefore, ihe steps taken are as follows:—

- -- implementation of the CAD projects continues since 1974-75;
- adaptiive- trials are being carried
- demonstration and training to farmers are being carried out;
- farmers' participation in irrigation is sought;
- introduction of multiple cropping pattern is taken care of;
- -re-appraisal of actual potential of old scheme;
- uniform data reporting;
- annual performance review;
- introduction of CAD approach to minor irrigation scheme, etc.

19

टा० जगन्नाथ मिश्र : इम जानवा ह चाइते ये कि निश्चित रूप से राज्यों ी उपयोगिता की जो खाई बनी है क्षमता के विरुद्ध, उसको कैसे पाटा जाए. दसके लिए जो संस्थायें थीं, भारत सरकार ने उन संस्थाओं पर कार्रवाई क्यों नहीं की ? ग्रगर कारंवाई की है तो कहा की, कैसे की ? क्योंकि ग्रभी उन्होंने सूचना दी कि इतने मीलियन हैक्टैयसं में हो गई सिचाई क्षमता, उपयोगिता कहा है ? उपयोगिता नहीं है तो इसके कारण क्या हैं? ग्रगर कारणां की जांच की गई, अनुशंसाएं लिखी गई तो भारत सरकार ने क्या कदम उठाए? केवल घनराशि उपलब्ध कराने से ही किसानों को लाभ नहीं मिलता है, क्षमता स्जित होने से किसानों की लाभ नहीं भिलता है, जैसे अभी मिश्र जी कह रहेथे। किसानों को सिचाई प्राप्त हो, वह किसानों के हित में है, लेकिन केवल धनराणि लगाने सं, सिचाई योजना बना देने से यह काम नहीं चलता है। यह काम करके ही आपके पास अनुशंसायों भेजी जा चकी हैं, क्या आप यह काम कर सकते हैं

SHRI P. K. THUNGON: Sir, I have mentioned about the steps taken by the Government. Now the hon. Member wants to know the reasons. I would ilke to state the reasons. The major cau»es foi the lag in utilisation are:

one, over-reporting of the potential: two, data-base inaccuracy; three, inadequate development of land and poor water management.

MR. CHAIRMAN: What can we do to utilise it? The Member is conserned about what the Government is doing.

डा० जगन्नाथ मिश्राः अध्यक्ष जी, इन्हीं के मंत्रालय ने समिति बनाई थी. राज्यों के सिचाई मंत्री उसमें सम्मिलित थे, उन्हीं की धनशंसायें थी, तो क्या अपने द्वारा गठित समिति की अनगंसाओं पर इन्होंने ध्यान दिया है?

SHRI P. K. THUNGON: Tlie Committee is formed by the Ministry. They get the fullest attention from us.

SHRIMATI URMJLABEiN CHI-MANBHAI PATEL: Sr, I wool* MU io ask, of the hon. Minister why, «rec. so many years after Jndepende«e, we are not able to provide irrigation *wt lities to the farmers. We have accepted liberalisation and privatisation m all' the fields, especially in the industrial field. It is a fact that the Government is planning to have privatisation in implementation of the irrigation scheme?

SHRI P. K. THUNGON: This is a very important question. In view of tha opening up of the economy, We haw also proposed that if in irrigation sector also private people, com© forward wHfc finance for investment, they will be welcome.

SHRIMATI URMILABEN CHIMAN-BHAI PATEL: I would like to *ak on this point also. In Southern Gttjaraf, • •

श्री ईश दत्त यादव: सर, यह वहत महत्वपूर्ण है। इस पर श्राधे घंटे डिसकसन करादें।

SHR1 AJIT P. K. JOGI: Kindly permit a half-an-our discussion on this.

MR. CHAIRMAN; Give a notice for this.

श्री ईश दल यादव: सर, मंत्री जी को तो कोई जल्दी नहीं है। इस पर ग्राधे घंटे का डिस्कशन करादें। देश के किसानों के हित के साथ जड़ा हुआ यह प्रक्रम है।

SHRT VAYALAR RAVI: Sir, ia lh» Statement the hon. Minister has laid that out of the initial and on-going) projects since the beginning of the Eighth Plan, ten are in Keraia. I know that several projects, which had been started in the Second Plan onwards have not yet been completed. I know of a case where the dam has not yet been completed, but only one canal has been completed. This is the problem. I know in every State the on-going projects are continuing for the last many

}ears. The cost of the project jjas gone up because of delajng and cost escalation? us this work has been continuing for a long time. In thi* background, I

- K would like to know from the hon. Minister whether he would discuss with
- . the Chief Ministers and the concerned Ministers and impress upon him that the whole money that has been earmarked in the Eighth Pian for this purpose
- » should be utilised on the on-going projects alone in order to complete all these protects. Wil he take up this matter?

SHRi P. K. THUNGON: We will certainly like to consult the State Miniters or Chief Ministers, wherever ne-cesary. It has been our approach that in such cases we convene meetings and discuss with them and see in what manner the State Gvernments can be assisted or guided by the Central Government. in this case the Ministry of Water Resource Development.

*187. t Tfie Questioner hShrimali Sarla Maheshwari) was absent. For answer Wde Cot. . .Infra,]

UNDP Report on HRD

♦188. SHRI P. UPENDRA; f SHRI KM. KHAN

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a tact that India is 135th out of 173 countries in terms of investment *in* Human Resource Develop ment according to UNDP Report, 1994;
- (b) whether tt is a fact that UNDP has suggested that 20 per cent of the national budgets should be earmarked for Human Resource Development; and
- tc) what is the percentage and quantum of budgets of the Central and State

Governments allocated for education, youth activities and sports giving separate figures?

lilt DEPUTY MINISTER IN THE MINISTRY OI HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OE CULTURE) (KUMARI SELM). (a) According to Human Development Report, 1994 (HDR), India ranks 135 th out of 173 countries in terms of the Human Development index.

- (b) HDR had proposed that 20 per cent of national' budget of developing countries and 20 per cent of industrial countiy aid should be allocated to hu-man priority expenditure which includes basic education, universal primary health care, access to sanitation and drinking water and family planning.
- (c) During 1994-95, the outlay on education in the Central budget is Rs. 2423.63 crores: which forms 1.6 per cent of the total Central budgetary out lay. Correspondiiig figures for sports an.I youth affairs are Rs. 135.11 crores and 0.08 peiC cent respectively.

As far as Stales and Union Territories are concerned, in 1992-93, the budgetary outlay for education was Rs. 22283 crores, which accounted for 23.4 per cent of their tota) budgetary outlay. Regarding sports and youth affairs, the 1992-93 Plan outlay of State- and Union Territories was Rs. 81.58 crores, which forms 0.42 per cent of the total Plan outlay.

THH MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, with your permission I would like to say a few words.

I his question relates (o a report which lias appeared and has been reported widely. Though it is not an official UNDP report, yet still we have to take notice of the same. My bumble request to you is that since the subject matters which are covered in the report, to which a reference has been made in this question,

[†] Tht- Question was actually asked on the floor of the House by Shri P. Upendra.